

NOTICE

'Pro Bono Legal Service' initiative

The Department of Justice, Government of India, New Delhi, has launched a web based initiative 'Pro Bono Legal Service' on 20th April, 2017 through which interested Lawyers can register themselves to volunteer 'Pro Bono Services' for the under privileged litigants, who are unable to afford it.

The Hon'ble Prime Minister of India, has inaugurated digital filing system of the Supreme Court at Vignan Bhavan, New Delhi on 10.05.2017 and appealed to the legal fraternity to come forward and take up more cases of poor and under privileged, under Pro Bono Legal Service and register themselves.

The Joint Secretary, Government of India, Ministry of Law and Justice, Department of Justice, New Delhi, has requested all the eligible Advocates to Register in <http://www.doj.gov.in> for providing Pro Bono Legal Services and ~~that~~ all the litigants under section 12 of the Legal Services Authority Act, 1987 were also requested to register in large number for free competent legal aid.

Therefore, as requested by the Ministry of Law and Justice, as directed by the Hon'ble the Acting Chief Justices, the appeal of Ministry of Law and Justice is kept in the official website of High Court for wide publicity.


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